

APPENDIX –4J

(Please see paragraph 4.42 of HBP)

Export Obligation Period for Specified Inputs with Pre-import Condition under Advance Authorizations.

Serial No.	Import Item(s)	Export Obligation Period with pre-import condition from the date of clearance of each import consignment by Customs Authority
1	Spice	120 days
	(a) Pepper; cardamom and chilies for Value Addition purpose like crushing / grinding / sterilisation or for manufacture of oils and oleoresins and not for simple cleaning, grading, repacking etc.	However, for imports completed up to 31-12-2008, Export Obligation Period (EOP) shall be 150 days.
	(b) Spices other than pepper, cardamom and chilies for manufacture of Spice oils, Oleoresin	12 months.
	(c) Other than (a) & (b) above.	90 days
2	Drugs imported from unregistered source (with a specific export order and pre-import condition)	12 months
3	Tea	6 months
4	Coconut Oil	90 days
5	Silk in any form	9 months
6	Raw Sugar	6 months
7	Precious Metal Gold/Silver/Platinum (pertains to Gem and Jewellery Sector)	120 days
8	Pencillin and its salts [ITC (HS) Code No. 29411010, if imported from unregistered source	12 months
9	Natural Rubber	6 months
10	Import items as allowed under notified SION/prior fixation of norms by NC for export of all items covered under Chapter 7 and Chapter 15 of ITC(HS) Classification.	90 days
11	Fabrics including interlining under Special Advance Authorization Scheme for export of Articles of Apparel and Clothing Accessories (Para 4.04A of <u>FTP 2015-20</u>)	18 months as allowed In Para 4.22(i) of FTP from the date of issue of Authorisation (not from the date of import) and further extension as allowed in Para 4.42(a), (b), (c) and (e) of HBP)
12.	Maize (ITC HS Code 1005)	3 months
13.	Walnut in any form	6 months
14.	Wheat	180 days

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- i. Public Notice 08/2015-2020 dated 01.05.2015
 - ii. Public Notice 35/2015-2020 dated 11.09.2015
 - iii. Public Notice 35/2015-2020 dated 28.09.2016
 - iv. Public Notice 27/2015-2020 dated 31.08.2016
 - v. Public Notice 62/2015-2020 dated 24.03.2017
 - vi. Public Notice 30/2015-2020 dated 18.10.2017
 - vii. Public Notice 57/2015-2020 dated 25.01.2018
 - viii. Public Notice 64/2015-2020 dated 05.03.2018
 - ix. Public Notice 06/2015-2020 dated 10.05.2018
 - x. Public Notice 77/2015-2020 dated 06.03.2019
 - xi. Public Notice 15/2015-2020 dated 03.07.2019
 - xii. Public Notice 54/2015-2020 dated 02.01.2020
 - xiii. Public Notice 38/2015-2020 dated 25.11.2022